

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1789
TO BE ANSWERED ON THE 11th FEBRUARY, 2022**

FUND RELEASED FOR COVID-19 CRISIS

**1789. SHRI MAHABALI SINGH:
SHRI Y. DEVENDRAPPA:
SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has released any funds for the management and containment of COVID-19 pandemic and for treatment of COVID patients under the National Health Mission (NHM) and India COVID-19 Emergency Response and Health System Preparedness Package;
- (b) if so, the details of the funds allocated, States/UT-wise particularly to Karnataka and Maharashtra during the year 2019-20 and 2020-21 to till date;
- (c) Whether the Government has received request for the allocation of adequate quantum of Covid vaccines in proportionate to the population from States/UTs, if so, the details thereof, State/UT-wise particularly Karnataka and Maharashtra;
- (d) the action taken by the Government in this regard; and
- (e) whether the Government has provided financial assistance to the poor and depressed people during the lockdown period, if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e):

The Government of India has released funds for the management and containment of COVID-19 pandemic under the National Health Mission (NHM) and India COVID-19 Emergency Response and Health System Preparedness Package through Agency-NHM. The details of funds released to States/UTs is at Annexure-I.

The Government of India procures and provides Covid-19 vaccines free of cost to States/UTs on the basis of pro-rata target population, the progress of vaccination in the

State/UT and vaccine wastage. A total of 167.11 crore doses of Covid-19 vaccines were supplied to States/UTs from the beginning of the program till 8th February 2022. The details of State/UT-wise vaccines supplied by Government of India are placed at Annexure-II.

“Pradhan Mantri Garib Kalyan Package” was launched on 26.03.2020 to help the poor in the fight against COVID-19. As informed by Ministry of Finance, the details of the package are attached at Annexure-III and Annexure-IV.

Annexure-I

State/UT wise details of Central Release of Grants in aid through Agency NHM for management and control of COVID-19 from F.Y. 2019-20 to F.Y. 2021-22

(Rs. in crore)

S. No.	State/UT	2019-20 (under NHM)	2020-21 (under ECRP-I)	2021-22 (under ECRP-II)
1	Andaman & Nicobar Islands	0.74	14.80	7.11
2	Andhra Pradesh	37.11	422.67	208.96
3	Arunachal Pradesh	8.91	21.96	63.87
4	Assam	72.73	216.69	365.61
5	Bihar	66.79	193.94	516.43
6	Chandigarh	1.04	35.92	2.84
7	Chhattisgarh	25.97	109.21	188.03
8	Dadra & Nagar Haveli	0.52	4.67	4.76
9	Daman and Diu	0.45		
10	Delhi	22.26	787.91	15.10
11	Goa	1.48	17.65	5.89
12	Gujarat	29.69	304.16	239.61
13	Haryana	37.11	187.71	182.42
14	Himachal Pradesh	18.55	54.48	108.26
15	Jammu & Kashmir	29.69	194.58	128.82
16	Jharkhand	25.97	70.84	191.67
17	Karnataka	59.37	409.63	252.02
18	Kerala	74.21	573.96	86.94
19	Ladakh	0.00	44.77	31.26
20	Lakshadweep	0.22	0.79	0.74
21	Madhya Pradesh	55.66	286.57	874.35
22	Maharashtra	74.21	1185.12	410.39
23	Manipur	5.94	19.92	38.67
24	Meghalaya	5.94	14.82	41.37
25	Mizoram	3.71	8.86	19.93
26	Nagaland	3.71	10.27	28.11
27	Odisha	37.11	146.44	258.59
28	Puducherry	0.74	23.35	2.71
29	Punjab	40.82	165.28	198.89
30	Rajasthan	85.35	426.39	425.00
31	Sikkim	2.98	7.16	9.83
32	Tamil Nadu	48.24	868.09	479.59
33	Telangana	33.40	386.37	149.34
34	Tripura	7.42	23.21	41.86
35	Uttar Pradesh	132.09	541.56	939.94
36	Uttarakhand	18.55	72.25	122.28
37	West Bengal	44.53	295.28	604.76

Note:

1. Release for the FY 2019-20 was made under NHM from the savings of Department of Health & Family Welfare and it was as per the approved Centre-State funding pattern under NHM.
2. Release for the FY 2020-21 is under ECRP-Phase I and is 100% Centrally funded.
3. Release for the FY 2021-22 is under ECRP-Phase II and is as per funding pattern under NHM. It is updated upto 30.01.2022.
4. ECRP refers to India COVID-19 Emergency Response and Health Systems Preparedness Package.

Annexure-II

State/UT-wise Covid-19 vaccine supplied from January, 2021 till 8th February 2022

S. No.	State/UT	Covishield	Covaxin	Total
1	A&N Islands	5,69,880	58,000	6,27,880
2	Andhra Pradesh	6,52,35,800	1,40,11,870	7,92,47,670
3	Arunachal Pradesh	17,10,890	98,000	18,08,890
4	Assam	3,92,81,340	66,85,590	4,59,66,930
5	Bihar	10,62,43,480	1,87,50,825	12,49,94,305
6	Chandigarh	18,76,310	1,73,200	20,49,510
7	Chhattisgarh	2,98,69,720	61,27,850	3,59,97,570
8	Dadra and Nagar Haveli	6,37,870	44,000	6,81,870
9	Daman and Diu	5,96,180	35,000	6,31,180
10	Delhi	2,15,13,640	70,51,970	2,85,65,610
11	Goa	23,99,860	1,74,200	25,74,060
12	Gujarat	8,12,90,420	1,43,60,490	9,56,50,910
13	Haryana	3,20,51,080	67,98,550	3,88,49,630
14	Himachal Pradesh	1,13,70,170	8,32,240	1,22,02,410
15	Jammu and Kashmir	1,76,28,310	24,87,925	2,01,16,235
16	Jharkhand	2,81,01,620	69,26,230	3,50,27,850
17	Karnataka	7,08,52,240	1,34,86,680	8,43,38,920
18	Kerala	4,13,55,630	63,50,950	4,77,06,580
19	Ladakh	4,31,560	27,000	4,58,560
20	Lakshadweep	1,02,960	7,600	1,10,560
21	Madhya Pradesh	9,26,73,100	1,85,21,790	11,11,94,890
22	Maharashtra	12,08,34,980	2,29,67,010	14,38,01,990
23	Manipur	31,16,330	1,74,000	32,90,330
24	Meghalaya	28,10,680	2,05,000	30,15,680
25	Mizoram	15,75,830	1,99,000	17,74,830
26	Nagaland	15,64,920	1,43,000	17,07,920
27	Odisha	4,70,73,140	97,80,685	5,68,53,825
28	Puducherry	16,91,420	99,000	17,90,420
29	Punjab	3,37,61,900	54,09,110	3,91,71,010
30	Rajasthan	8,01,56,530	1,50,21,165	9,51,77,695
31	Sikkim	11,22,190	1,41,000	12,63,190
32	Tamil Nadu	7,77,43,280	1,59,82,800	9,37,26,080
33	Telangana	4,16,94,680	69,14,110	4,86,08,790
34	Tripura	51,70,300	4,55,340	56,25,640
35	Uttar Pradesh	22,32,48,370	4,38,50,615	26,70,98,985
36	Uttarakhand	1,43,01,020	20,66,860	1,63,67,880
37	West Bengal	10,50,91,710	1,79,48,840	12,30,40,550

Note: Includes doses of Covishield and Covaxin supplied free of cost by Govt. of India and direct procurement by States/UTs.

Details of Pradhan Mantri Garib Kalyan Package (PMGKP)

- (i) Insurance scheme for health workers fighting COVID-19 was launched w.e.f. 30.03.2020 to provide comprehensive personal accident cover of Rs. 50 lakh to healthcare providers. The scheme has been extended and is valid upto April, 2022.
- (ii) PM Garib Kalyan Ann Yojana - Additional allocation of food grain @ 5 kg per person per month free of cost was provided to all beneficiaries covered under the targeted public distribution system including those covered under Direct Benefit Transfer (DBT). Further, Pulses according to regional preferences @ 1 kg per family were provided for three months, free of cost. The scheme was extended till November, 2020. The scheme of free food grains was reintroduced for the months of May, 2021 to November, 2021. It has now been extended to March, 2022.
- (iii) Benefit to farmers: The first installment of Rs 2,000 due in 2020-21 was front-loaded and paid in April, 2020 itself under the PM KISAN Yojana, covering about 8.7 crore farmers.
- (iv) Cash transfers-
 - a) An ex-gratia of Rs. 500 per month for three months to Women Jan Dhan account holders.
 - b) Free of cost LPG cylinders (three) to beneficiaries of Pradhan MantriUjjwalaYojana (PMUY).
 - c) Wage-earners, earning below Rs 15,000 per month, in businesses having less than 100 workers, were provided Twenty-four (24) percent of the monthly wages into their PF accounts, for three months. The scheme was extended for another three months, i.e., till August 2020.
 - d) An amount of Rs.1000/- to around 3 crore aged widows and people in Divyang category under National Social Assistance Programme.
- (v) MGNREGA wages increased by Rs. 20 with effect from 1 April, 2020.
- (vi) Self-Help groups: Limit of collateral free lending to Self-Help groups was increased from Rs. 10lakh to Rs. 20 lakh for women organized through 63 lakhs Self Help Groups
- (vii) Other components of PM Garib Kalyan package:
 - a) Organized sector: Employees' Provident Fund Regulations amended to include Pandemic as the reason to allow non-refundable advance of 75 percent of the amount or three months of the wages, whichever is lower, from the accounts.
 - b) State Governments were directed to utilize Welfare Fund for Building and Other Constructions Workers to provide assistance and support to 3.5 Crore registered workers of the fund to protect them against economic disruptions.
 - c) District Mineral Fund: The State Governments were asked to utilize the funds available under District Mineral Fund (DMF) for supplementing and augmenting facilities of medical testing, screening and other requirements in connection with preventing the spread of COVID-19 pandemic as well as treating the patients affected with this pandemic.

Annexure-IV

Sl. No.	State/UT	Ujjwala	PM KISAN	PMJDY	24% EPF	NSAP National Social Assistance Programme (NSAP)-[old age persons, widows and disabled persons]
		Amount Transferred (In Lakh)	No of beneficiaries	No of a/c credited	Amount	Total Beneficiaries
					(Rs lakh)	
1	Andaman and Nicobar Islands	157	10,677	23,064	155.91	5,928
2	Andhra Pradesh	5,163	46,95,820	60,13,565	11,651.14	9,32,661
3	Arunachal Pradesh	518	66,323	1,80,119	0	34,139
4	Assam	36,257	18,61,715	95,34,385	252.73	8,40,984
5	Bihar	1,11,171	58,99,824	2,33,15,732	4,287.92	36,64,811
6	Chandigarh	2	429	1,10,537	2,034.29	3,415
7	Chhattisgarh	32,416	21,67,441	78,57,012	6,404.33	8,52,275
8	Dadra and Nagar Haveli & Daman and Diu	169	13,531	52,817	0	9,588
				17,387		1,376
9	Delhi	1,263	12,075	20,30,271	3,642.58	1,56,436
10	Goa	14	7,854	69,987	1,265.92	2,061
11	Gujarat	32,592	46,85,062	71,08,005	18,510.49	6,88,953
12	Haryana	9,902	15,14,497	34,16,299	6,403.61	3,27,269
13	Himachal Pradesh	1,965	8,70,609	5,84,184	3,629.35	1,11,863
14	Jammu and Kashmir	14,574	9,20,451	10,49,256	2,055.78	143289
						(including Ladakh)
15	Jharkhand	37,520	12,31,912	72,27,042	7,666.54	12,88,850
16	Karnataka	37,831	48,39,093	79,87,088	24,924.83	13,98,410
17	Kerala	3,323	27,16,844	24,13,289	9,250.22	6,88,329
18	Ladakh	166	0	9,951	21.08	Included in J&K above
19	Lakshadweep	3	0	2,867	0	324
20	Madhya Pradesh	77,378	68,12,020	1,66,22,091	10,711.54	22,05,963
21	Maharashtra	50,513	86,32,718	1,29,47,062	31,528.87	11,68,385
22	Manipur	2,120	2,83,457	5,04,169	0	61,972
23	Meghalaya	1,408	1,15,638	2,68,908	2,224.82	54,127
24	Mizoram	420	69,425	58,176	0	27,538
25	Nagaland	593	1,81,008	1,57,792	0	49,210
26	Odisha	57,172	20,03,185	81,21,020	10,148.60	20,27,022
27	Puducherry	203	9,715	83,926	1,011.52	28,757
28	Punjab	16,351	17,52,498	33,22,186	5,054.89	1,40,404
29	Rajasthan	73,858	51,64,391	1,56,13,962	7,946.42	9,87,781
30	Sikkim	165	0	42,552	0	18,332
31	Tamil Nadu	41,390	35,59,533	60,75,989	34,570.97	18,14,700
32	Telangana	13,036	33,31,468	52,60,800	10,233.62	6,65,956
33	Tripura	3,747	1,90,441	4,31,770	0	1,38,473
34	Uttar Pradesh	1,81,728	1,76,75,849	3,18,13,530	15,741.60	52,57,390
35	Uttarakhand	5,015	6,74,688	12,67,372	3,234.58	2,15,109
36	West Bengal	1,16,938	0	1,89,95,377	21,132.39	21,32,959